

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 840
TO BE ANSWERED ON 25.07.2022**

Delays in operationalising coal blocks

840. SHRI SUSHIL KUMAR MODI:

Will the Minister of *COAL* be pleased to state:

- (a) the companies which have been penalized for delay in operationalising coal blocks and missing production target, and the kind of penalty that has been imposed;
- (b) the companies which have been slapped show cause notices for not adhering to timeline; and
- (c) the number of Central and State PSUs which have surrendered non-operational coal mines without penalty?

ANSWER

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

- (a) The details of companies which have been penalized for delay in operationalising coal blocks and missing production targets along with kind of penalty that has been imposed may be found in **Annexure-I** enclosed.
- (b) The details of companies which have been given show cause notices for not adhering to timelines may be found in **Annexure-II** enclosed.
- (c) Ministry of Coal has issued an amnesty scheme in May 2022 granting one-time window to allottee Government Companies to surrender non-operational coal mines without penalty. Till date, Ministry is in receipt of request for surrender for 11 coal blocks allotted to Government companies of which 3(three) are Central PSUs and 5(five) are State PSUs after issuance of the Policy.

Annexure 1**1. The companies which have been penalized for delay in operationalising coal blocks and missing production target, and the kind of penalty that has been imposed.**

Sl No	Company/Successful Allottee	Name of Coal Block	Type of Penalty imposed (BG appropriation or termination event)	Remarks
1	CESC Limited	Sarisatolli	BG Appropriation	BG Deducted.
2, 3	Rajasthan RajyaVidyutUtpadam Nigam Limited (RVUN)	Parsa East &KantaBasan	BG Appropriation	40 % BG deducted and 28% has not deducted. Matter is sub-judice.
4	Hindalco Industries Limited	Gare Palma IV/5	BG Appropriation	BG Deducted. Matter is sub-judice.
5	Hindalco Industries Limited	Gare Palma IV/4	BG Appropriation	BG Not Deducted. Matter is sub-judice.
6	Bharat Aluminum Company Limited (BALCO)	Chotia	BG Appropriation	BG Not Deducted. Matter is sub-judice.
7	Gujarat State Electricity Corporation Limited	Gare Palma Sector I	BG Appropriation	BG Not Deducted. Matter is sub-judice.
8	NTPC Limited	Talaipalli	BG Appropriation	BG Not Deducted. Matter is sub-judice.
9	OCL Iron and Steel Limited	Ardhagram	Termination event	Mine Terminated. Matter is sub-judice.
10	GMR Chhattisgarh Energy Limited	Talabira-I	Termination event	Mine Terminated. Matter is sub-judice.
11	West Bengal Power Development Corporation Limited	Kasta East	Termination event	Mine Terminated.
12	Monnet Ispat& Energy Limited	Gare Palma IV/7	Termination event	Mine Terminated.
13	NTPC Limited	Mandakini-B	Termination event	Mine Terminated.BG deducted
14	West Bengal Power Development Corporation Ltd (WBPDCCL)	Barjora	BG Appropriation	Appropriate Order issued, however, Allahabad Bank has not deposited the BG in NA's Account. Reminder has been sent to Indian Bank (erstwhile Allahabad Bank) to immediately appropriate the BG.
15	West Bengal Power Development Corporation Ltd (WBPDCCL)	Barjora North	BG Appropriation	
16, 17	West Bengal Power Development Corporation Ltd (WBPDCCL)	Gangaramchak&GangaramchakBhadulia	BG Appropriation	
18, 19	West Bengal Power Development Corporation Ltd (WBPDCCL)	Tara East & Tara West	BG Appropriation	
20	Damodar Valley Corporation	KhagraJoydev	BG Appropriation	
21	Durgapur Projects Limited	Trans Damodar	BG Appropriation	BG Not Deducted. Matter is sub-judice.

Sl No	Company/Successful Allottee	Name of Coal Block	Type of Penalty imposed (BG appropriation or termination event)	Remarks
			tion	
22	NTPC Limited	Badam	BG appropriation	BG Deducted.
23	Patratu Vidyut Utpadan Nigam Limited	Banhardih	BG appropriation	BG Deducted.
24	UP Rajya Vidyut Utpadan Nigam Ltd.	Saharpur Jamarpani	BG appropriation	BG Deducted.
25	Punjab State Power Corporation Ltd.	Pachhwarra Central	BG appropriation	BG Not Deducted. Matter is sub-judice.
26	West Bengal Power Development Corporation Limited	Pachhwarra (North)	BG appropriation	BG Not Deducted. Matter is sub-judice.
27	Hindalco Industries Limited	Kathautia	BG appropriation	BG Deducted.
28	Tenughat Vidyut Nigam Limited	Rajbar E & D	BG appropriation	BG Deducted. Matter is sub-judice.
29	Adani Power Limited	Jitpur	Termination event	BG Not Deducted. Matter is sub-judice.
30	SAIL	Sitanala	Termination event	BG Deducted.
31	Essar Power MP Limited	Tokisud North	Termination event	BG Deducted.
32	JSMDC Limited	Patal East	Termination event	BG Not Deducted. Matter is sub-judice.
33, 34	Tata Steel Long Products Limited	Brinda & Sasai	Termination event	BG Deducted.
35	SAIL	Parbatpur Central	Termination event	BG Not Deducted. Matter is sub-judice.
36	GMR Chhattisgarh Energy Ltd.	Ganeshpur	Termination event	BG Not Deducted. Matter is sub-judice.
37, 38	Karnataka Power Corporation Ltd	Baranj I-VI	BG appropriation	Appropriation Order Issued to appropriate 8% of PBG. BG not appropriated due to stay order from Court. Matter Subjudice
39	Sunflag Iron and Steel Company Limited	Belgaon	BG appropriation	Allotte submitted the new PBG 40% amount equal to appropriation amount as the old PBG was returned to Allotte as per provision of CMDPA. However the Appropriation of BG is pending as matter is subjudice.
40	B.S. Ispat Limited	Marki Mangli-III	BG appropriation	8% BG Deducted and is topped up by the Allocate. However Allotte has filed a case in Nagpur Tribunal against BG deduction
41	Indrajit Power Private Ltd	Nerad Malegaon	BG appropriation	2 Appropriation orders of 16 % and 17 % are issued. BG has been successfully deducted against appropriation order of 16%. However BG against appropriation order of 17% is yet to be done as the matter is

Sl No	Company/Successful Allottee	Name of Coal Block	Type of Penalty imposed (BG appropriation or termination event)	Remarks
				subjudice.
42	Reliance Cement Company Private Limited	SialGhoghri	BG appropriation	Total of 28% of PBG is appropriated by 2 appropriation orders of 8 % and 20% respectively.Appropriated BG has been and topped up. However the appropriation of BG is subjudice.
43	Jaiprakash Associates Ltd.	Mandla North	Termination event	BG not Deducted . Matter is Subjudice
44	Jaypee Cement Corporation Ltd.	Mandla South	Termination event	BG not Deducted . Matter is Subjudice
45	Jaypee Cement Corporation Ltd.	Majra	Termination event	BG Deducted

2. The companies which have been slapped show cause notices for not adhering to timeline.		
Sl No.	Name of the Company	Name of the Block allocated
1	West Bengal Power Development Corporation Ltd (WBPDCCL)	Barjora
2	West Bengal Power Development Corporation Ltd (WBPDCCL)	Barjora (North)
3, 4	West Bengal Power Development Corporation Ltd (WBPDCCL)	Gangaramchak, Gangaramchak Bhadulia
5, 6	West Bengal Power Development Corporation Ltd (WBPDCCL)	Tara East & West
7	Durgapur Projects Limited	Trans Damodar
8	CESC Limited	Sarisatolli
9	Damodar Valley Corporation	Khagra Joydev
10	West Bengal Mineral Development Corporation Limited	Gourangdih ABC
11	Powerplus Traders Private Limited	Jagannathpur B
12	NTPC Limited	Dulanga
13, 14	Odisha Coal & Power Limited	Manoharpur & Manoharpur Dipside
15	Neyveli Lignite Corporation Limited (NLC)	Talabira-II & III
16, 17	NALCO Limited	Utkal-D & Utkal-E
18	Singareni Collieries Company Limited (SCCL)	Naini
19	Odisha Mining Corporation Limited	Baitarni west
20	Singareni Collieries Company Limited (SCCL)	New Patrapara
21	EMIL Mines and Mineral Resources Limited	Radhikapur (East)
22	Vedanta Limited	Radhikapur (West)
23	Vedanta Limited	Jamkhani
24	Vedanta Limited	Kuraloi (A) North
25	Bharat Aluminum Company Limited (BALCO)	Chotia
26	Hindalco Industries Limited	Gare Palma IV/4
27	Hindalco Industries Limited	Gare Palma IV/5
28	Chhattisgarh State Power Generation Company Ltd	Gare Palma Sector III
29	Ambuja Cements Limited	Gare Palma IV/8
30, 31	Rajasthan Rajya Vidyut Utpadan Nigam Limited	Parsa East and Kanta Basan

2. The companies which have been slapped show cause notices for not adhering to timeline.

Sl No.	Name of the Company	Name of the Block allocated
32	NTPC Limited	Talaipalli
33	Rajasthan Rajya Vidyut Utpadan Nigam Limited	Parsa
34	Gujarat State Electricity Corporation Limited	Gare Palma Sector I
35	Maharashtra State Power Generation Company Ltd	Gare Palma Sector II
36, 37	Chhattisgarh State Power Generation Company Ltd	Gidhmuri, Paturia
38	Andhra Pradesh Mineral Development Corporation Ltd (APMDCL)	Madanpur South
39, 40	Karnataka Power Corporation Limited (KPCL)	Durgapur-II/ Taraimar & Durgapur-II/Sarya
41	Patratu Vidyut Utpadan Nigam Limited	BANHARDIH
42	NTPC	BADAM
43	JSW Steel Limited	MOITRA
44	Damodar Valley Corporation	TUBED
45	Hindalco Industries Limited	DUMRI
46	NMDC	TOKISUD NORTH
47	Trimula Industries Limited	MERAL
48	Araanya Mines Pvt. Ltd.	LOHARI
49, 50	Central Coalfields Limited	KOTRE-BASANTPUR & PACHMO
51	Tenughat Vidyut Nigam Limited	RAJBAR E&D
52	Eastern Coalfields Limited	AMARKONDA MURGADANGAL
53, 54	Eastern Coalfields Limited	BRAHMINI & CHICHRO PATSIMAL
55	UPRVUNL	SAHARPUR JAMARPANI
56	WBPDC	Pachwara North
57	Hindalco Industries Limited	Kathautia
58, 59	NTPC	Chatti Bariatu & Chatti Bariatu South
60	NTPC	Kerandari
61	Punjab State Power Corporation Ltd.	Pachhwarra Central
62	JSMDC	Sugia Closed Mine
63,6 8	Karnataka Power Corporation Ltd	Baranj I-VI

2. The companies which have been slapped show cause notices for not adhering to timeline.

Sl No.	Name of the Company	Name of the Block allocated
69	Sunflag Iron and Steel Company Limited	Belgaon
70	Topworth Urja and Metals Ltd	Marki Mangli- I
71	B.S. Ispat Limited	Marki Mangli-III
72	Indrajit Power Private Ltd	Nerad Malegaon
73	Aurobindo Reality And Infrastructure Private Limited	Takli Jena Bellora (North) and (South)
74	Sunflag Iron and Steel Company Limite	Bhivkund
75	Telangana State Power Generation Corporation Limited	Tadicherla-I
76	SCCL	Penagaddpa
77	THDC	Amelia
78	APMDCL	Suliyari
79	UltraTech Cement Limited	Bicharpur
80	Reliance Cement Company Private Limited	Sial Ghoghri
81	Birla Corp. Ltd	Bikram
82	Birla Corp. Ltd	Brahampuri
83	GMR Chhattisgarh Energy Limited	Talabira-I
84	West Bengal Power Development Corporation Limited	Kasta East
85	Monnet Ispat & Energy Limited	Gare Palma IV/7
86	NTPC Limited	Mandakini-B
87	OCL Iron and Steel Limited	Ardhagram
88	Adani Power Limited	Jitpur
89	SAIL	Sitanala
90	Essar Power MP Limited	Tokisud North
91	JSMDC Limited	Patal East
92, 93	Tata Steel Long Products Limited	Brinda & Sasai
94	SAIL	Parbatpur Central
95	Jaiprakash Associates Ltd.	Mandla North
96	Jaypee Cement Corporation Ltd.	Mandla South
97	Jaypee Cement Corporation Ltd.	Majra
98	Rajasthan RajyaVidyutUtpadan Nigam Ltd. (RRVUNL)	Kente Extension
99	NTPC Ltd	Banai Bhalumuda
100	Tamil Nadu Generation and Distribution	Chandrabila

2. The companies which have been slapped show cause notices for not adhering to timeline.

Sl No.	Name of the Company	Name of the Block allocated
	Corporation Ltd. (TANGEDCO)	
101	Maharashtra State Power Generation Co. Ltd. (MAHAGENCO)	Mahajanwadi
102	Andhra Pradesh Power Generation Corp. Ltd. (APGENCO)	Sarapal-Nuapara
103	Haryana Power Generation Corp. Ltd.(HPGCL)	Kalyanpur-Badalpara
104	Neyveli Uttar Pradesh Power Limited (NUPPL)	Pachwara South
105	The West Bengal Power Development Corporation Limited (WBPDCCL)	Deocha-Pachmi
106	Orissa Minerals Development Company (OMDC)	Brahmani
107	Kerwa Coal Limited	Kerwa